NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 17.11.2025

COURT OF REGISTRAR (HYBRID MODE) 11:30 A.M.

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 6836 of 2025 in Comp. App. (AT) (Ins) No of 2025	Rama Land & Finance Company Vs. Haryana Telecom Ltd. & Ors.	Pulkit Deora
2.	I.A. No. 6837 of 2025 in Comp. App. (AT) (Ins) No of 2025	Kotak Mahindra Bank Ltd. Vs. Kamdhenu Steels and Alloy Ltd.	Aman Vasisth
3.	I.A. No. 6838 of 2025 in Comp. App. (AT) (Ins) No of 2025	Board of Deendayal Port Authority Vs. Mavent Restructuring Services LLP, Liquidator of PSL Ltd.	Varun Sharma
4.	I.A. No. 6873 of 2025 in Comp. App. (AT) (Ins) No of 2025	Anurag Kumar Sinha Vs. Rajmal Mangilal Jain & Ors.	Santosh Kumar
5.	I.A. No. 6875 of 2025 in Comp. App. (AT) (Ins) No of 2025	Anurag Kumar Sinha Vs. Rajmal Mangilal Jain & Ors.	Santosh Kumar
6.	I.A. No. 6878 of 2025 in Comp. App. (AT) No of 2025	Shri. Sidharth Dixit Vs. The Registrar of Companies & Ors.	Varun K. Chopra

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By order -sd/-

Assistant Registrar